

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UN STARRED QUESTION NO. 6664
TO BE ANSWERED ON APRIL 6, 2018/CHAITRA 16, 1940
PENSION RATES UNDER CPF

6664. Shri Sukhbir Singh Jaunapuria

Will the Minister of FINANCE be pleased to state

- (a) the current pension rate of Contributory Provident Fund (CPF) pensioners in the country;
- (b) whether the Government proposes to increase the pension rate;
- (c) if so, the details thereof and the reasons therefor, State-wise; and
- (d) the details of the number of CPF pensioners likely to increase by 31st March, 2018?

ANSWER

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (d) The Central Government employees who are covered by CPF Rules (India) 1962 and who retired on or after 01.01.1986 are not entitled to any monthly pension/ex-gratia amount. However, the Government employees under CPF who retired between 18.11.1960 and 31.12.1985 are entitled to monthly ex-gratia amount of the following rates:

S.No	Group of Service to which CPF retirees belonged at the time of retirement	Enhanced amount of basic monthly ex-gratia
1	Group A Service	Rs. 3,000/-
2	Group B Service	Rs. 1,000/-
3	Group C Service	Rs. 750/-
4	Group D Service	Rs. 650/-
5	Widows and dependent children of the deceased CPF beneficiary	Rs. 645/-

Dearness ex-gratia equal to 50% of the amount of ex-gratia and Dearness Relief, as notified from time to time as per 5th Central Pay Commission series, on the sums of amount of ex-gratia and dearness ex-gratia is being paid to them. There is no proposal to increase the aforesaid rates.
